

**PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)**

Name of officer (in full)

SMT. RASHMI MANDAVI

Date of Birth

12/12/1980

Present post held


11th CIVIL JUDGE CLASS 2, DURG

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Housing and other Buildings	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	2	Land	4	5
(1) village - dhanpunji sub division taluka - jagdalpur, dist - baster	NIL	1.20 hectare 0.02 hectare (diverted plot)	santosh kumar netam , relation - husband santosh kumar netam , relation - husband note - my husband is also govt. employee working as sub divisional officer in P.W.D (B/R) at sub divisional Namarpur dist Kanke	(1) purchased by my husband from urdhv s/o domu by registered sale deed On 25-01-2010 (2) purchased by my husband from sanjay mandavi s/o krishnalal mandavi by registered sale deed on 25-02-2011

(रश्मि मंडावी)
एकादशम व्यवहार न्यायाधीश
का-2, दुरी (छ.प्र.)

Movable Property (Valued Above 25,000/- of Rs.)	
Name of Articles	
CAR - CHEVEROLET AVEO UVA VEHICLE REGISTRATION NO. CG 07 MA 7500 (In the own Name) Purchased by My Husband = articles (1) Two wheeler - yamaha Rx 150 registration no. MP 04 NL 0781 (2) SAMSUNG SPLIT A C (3) LAPTOP - DELL 14 Z	
Jewellery (Worth Rs.)	
	Jewellery (Lump Sum)
	GOLD - 570 GM (APPROX.) = 16,00,000/- SILVER - 1650 GM (APPROX.) = 90,000/- DIAMOND - 3 RING SET = 70,000/- (APPROX.)
Shares/Debentures	
Name of issuing Company	Nos. of Shares
1 NIL	2 NIL
Life Insurance Policy & Others	
Name of issuing Company	Amount
1 BAJAJ ALLIANZE LIFE INSURANCE NO. 0028113167 (20 YEAR POLICY) MINIMUM 3 YEAR INSTALLMENT - 15, 000/- PER YEAR (1) LIFE INSURANCE POLICY NO. 386979175 (20 YEAR POLICY) IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM	2 SUM ASSURED 150,000/- SUM ASSURED 5,00,000/-


 (राशि मिलावी)
 स्कान्दधम व्यवहार न्यायाधीश
 को-2, कुर्ना (उ.प्र.)

Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	SBI	BHAIRAMGARH	4548271/-
		IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM	
2) Savings Bank A/Cs	S.B.I	DURG	61242/-
		IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM	
	(1) S.B.I	NARHARPUR RAIPUR	(1) 133808/-
	(2) S.B.I		(2) 75392/-
	S.B.I	DURG	61500/-
3) PPF	IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM		
	S.B.I	KANKER	56146/-
	PRAN NO. - 110020489436		252925.13/-
4) GPF/CPS	IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM		
	PRAN NO. - 110070484791		256818/-
5) NSS	POST OFFICE		
	IN THE NAME OF MY HUSBAND SHRI SANTOSH KUMAR NETAM	NARHARPUR	1,00,000/-
6) Others			

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note - the expected declaration of assets is subject to provisions of C. G. Civil Services (Conduct) Rules 1965

(रशम मंडवी)
रशम मंडवी
Prakash Singh
Signature & Date
को-२, १५/०५/२०२३